[25 MAR. 1988]

Statement

S. No. Name of Scheme	Funds released 1984- 85 1985-86	- 1986-87
1. Scheme of Assistance to organisations for the disabled persons	218.99 283.92	321.16
2. Scheme of Assistance to Disabled Persons for purchase/ fitting of aids and appliances	143.73 175-98	185.00
3. Scholarships for the Disabled Persons	178.81 132.64	269.00
4. District Rehabilitation Centre Scheme.	30.00 90-00	50.00

Placement of Blind Persons on higher Posts

Written Answers

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3201. SHRI CHATURANAN MISH RA; Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that blind persons are generally not placed in Grade A and B for employment in Central Government offices despite availability of highly educated blind persons.

(b) if so, the details thereof and the reasons therefor; and

(c) what steps are being taken to place them Grade A and B posts?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) to (c) Government have issued instructions that in respect of identified posts which can be held by the physically handicapped persons (blind, deaf and orthopaedically handicapped)^ preference to physically handicapped persons will be given in the matter of recruitment to those identified posts.

Blind Persons in the Country

3202. SHRI CHATURANAN MISH RA: Will the Minister of WELFARE be pleased to state:

(a) what is the total number of blind persons in the country and how many of them are educated; and

(b) how many of them are highly educated such as Ph. D.; M. Phill.; etc. ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) According to the National Sample Survey done in 1981 there was 34. 74 lakhs blind persons in the country

There is no information regarding the number of highly educated such as

M. Phill, PhD. etc. amongst the blind population in the country.

Allotment of General Pool Quartersto the Wards of Retired Employees *oi*Dr. RML Hospital

3203. SHRI F. M. KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state.

(a) whether it is a fact that seme general pool quarters have been allotted to the wards of retired Government Employees of Dr. Ram Manohar Lohia Hospital, New Delhi; if so, what are the details in this regard;

Cb) whether these quarters have been converted into hospital pool/ quota from the General Pool;

(c) what are the reasons for not allotting the quarters to the wards of the retired employees of the hospital, who are working in other Ministries of Government of India from the hospital quota/pool; and

(d) whether Government propose *to* adopt a uniform policy for allotment of quarters to the eligible wards of the retired Government employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):

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(Rs. in lakhs)